

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

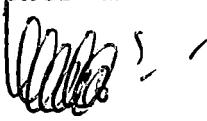
APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Advocate for Applicant (s)

Respondent (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p>Copy given retd. No 1164. to 1165 date 10/11/05</p>	<p>08.11.2005 CP 42/2005 (OA57/2004) Mr. P.N. Jatti, Counsel for the applicant. Mr. Tej Prakash Sharma, Counsel for the respondents. Learned counsel for the parties agree that the judgement of this Tribunal has been complied with. Accordingly, the present Contempt Petition does not survives and it is disposed of. Notices issued to the respondents are hereby discharged.</p> <p> (M.L. CHAUHAN) MEMBER (J)</p> <p> (A.K. AGARWAL) VICE CHAIRMAN</p> <p>AHQ</p>